

[*Translation*]

MR. SPEAKER: I will not allow this favouritism.

SHRI RAM PYARE PANIKA: All right, I withdraw it, but will my suggestion be looked into?

MR. SPEAKER: All right, the hon. Minister will look into it.

SHRI C. P. THAKUR: Mr. Speaker, Sir, Chhota Nagpur in Bihar is a very suitable place for this Institute. In Ranchi University Forestry is taught as a subject, so will the hon. Minister shift this Institute to Bihar?

MR. SPEAKER: All right, the hon. Minister will look into it also.

SHRI Z. R. ANSARI: Sir, it is not so that we are doing away with all the forest activities in Dehra Dun. Actually this research institute is the Indira Gandhi Research Academy and we are going to expend that Academy.

MR. SPEAKER: You can say that we want to expand it.

SHRI Z. R. ANSARI: Due to that we have to shift this college from there.

[*English*]

MR. SPEAKER: You should say that it is not being shifted, but it is being bifurcated.

You should say that you are expanding the activities.

SHRI MOHD. AYUB KHAN: Sir, as it is known to the hon. Minister that the desert area of Rajasthan may extend to and cover Delhi also, can this Institute be shifted particularly to the area of Jhunjhunu and Sikar in Rajasthan so that the spreading of desert

is checked?

MR. SPEAKER: You have not said one thing, but I know that there is a reserve forest in your area.

[*English*]

### Uniform acceptance of Family Planning Norms

\*270. SHRI DIGVIJAY SINH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there has been a perceptible increase in the population of certain communities including the weaker sections as disclosed in census of 1981;

(b) whether this has made an adverse impact on sections of people whose population has shown a decline; and

(c) if so, what steps are being or proposed to be taken to correct this distortion and instil confidence in the people developing apprehension about family planning programme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) to (c). According to the 1981 census all major communities showed increase in population during 1971-81. The population of Scheduled Castes and Scheduled Tribes also showed increase during the same period.

All major communities as well as people belonging to Scheduled Castes and Scheduled Tribes are accepting Family Welfare Programme which is being pursued on voluntary basis among all sections of society without making any distinction of caste, creed or religion. Benefits of Small Family Norm are being conveyed through Media

activities among all sections to involve all the communities by persuasion.

**SHRI DIGVIJAY SINH:** Sir, I compliment the Minister for the stereo-typed and hackneyed reply which misses out the quintessence of the question.

According to the Year Book, the Scheduled Caste which was 14.60 per cent in 1971 increased to 15.75 per cent in 1981; the Scheduled Tribe which was 6.94 per cent in 1971 increased to 7.76 percent in 1981; Muslims which was 11.21 per cent in 1971 increased to 11.74 per cent in 1981. Therefore, my question in (b) was, "whether this has made an adverse impact on sections of the people whose population has shown a decline" and my question in (c) was "if so, what steps are being taken to correct this distortion," which could be done by way of giving special incentives or special publicity drives.

**THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI MOTI LAL VORA):** Sir, as regards (b) and (c), I think there is no adverse impact because the Family Planning Programme is not for any specific or a particular community. It is meant for all the communities in the country and everybody has to adopt this. The population increase was there in all the communities. If there is a decline, then the Family Planning Programme is adopted. So, this question is very well replied. The hon. Member desires to know what is the adverse effect on the other communities. We do not take the communities like Hindu, Muslim or Christian. As far as these programmes are concerned, we take it as a whole.

**SHRI DIGVIJAY SINH:** The projections the Year Book are 2.24 per cent net annual growth in 1981; 1.90 per cent growth in 1985; projected 1.66 per cent growth in 1990 and projected 1.20 per cent growth in the year 2000, which would bring the net re-production rate

of one women to one daughter in the year 2000. We have already missed out on this. It was probably 2.24 in 1981, but in 1985 it was probably more than 2 per cent. Therefore, will it be 1.66 in 1990 and will it also be 1.20 by 2000? Or is the Government compromising on these targets and revising the targets?

**SHRIMOTILAL VORA:** The question of compromising on targets does not arise. It is not a compulsory programme. We have adopted this thing as a voluntary measure. The targets for the year 1988-89 and 1989-90 have been fixed in consultation with the Ministers of Health of all the State Governments. Even the Chief Ministers have been consulted. So the question of compromising on target does not arise.

**SHRI DIGVIJAY SINH:** If the targets are not achieved, has the programme failed?

**SHRI MOTILAL VORA:** The programme has not failed as in the first quarter of 1988-89 we have achieved a good response. In the second quarter because of heavy floods and a number of other natural calamities there was a setback. But again we are approaching the State Governments and the Chief Ministers also to accelerate the tempo and achieves the targets which have been fixed.

**MR. SPEAKER:** I think, whatever you may do, there has to be a national consensus among all the parties. From all sections of this House there has to be a concerted drive. We will have to face it. And if we do not face it, we will be the people hardest hit. It should be without any distinction to anybody. It has to be some sort of a compulsory thing. It is not good to do like that. It has to be compulsory for all of you.

**SHRI E. AYYAPU REDDY:** Family planning advertisements which are appear-

planning advertisements which are appearing in Doordarshan are quite good. But unfortunately, they are being repeated for months together. While the qualitative aspect in the advertisements is necessary, what is more important is that the episodes must touch various communities. It must embrace all communities and castes. Will the hon. Minister think of having a fresh look at the advertisements in Doordarshan with regard to family planning?

SHRI MOTILALVORA: Certainly we will look into the suggestion which the hon. Members has given. This media is giving a good impact. As the Member has said, other communities are to be mentioned there. We are approaching all those communities and we will try to see that this goal is achieved.

MR. SPEAKER: This community or that community does not matter. It must be for all of them.

[Translation]

SHRI SHANKAR LAL: Mr. Speaker, Sir, it is a fact that many people are trying to obstruct the implementation of the Family Planning Programme in the name of religion, community or with the intention of increasing the number of voters. Keeping this in view, Government should consider enacting such a legislation by which people belonging to all sections, all communities and all religions should adopt this programme voluntarily because it is the biggest problem facing the country and it can succeed only when all people contribute to it voluntarily. Will the Government consider this proposal and enact a relevant law in this regard?

MR. SPEAKER: What else have I said?

KUMARI SAROJ KHAPARDE: Regarding the sentiments expressed by the hon. Member, I want to inform him that when we visited different States, different areas, in connection with the implementation of the Family Planning Programme, we did not find any section obstructing it in the name of religion and community...(Interruptions). I

would like to inform the House that my experience has been that...

SHRI V. TULSIRAM: If you descend to the earth, you will come to know about the real State of affairs.

KUMARI SAROJ KHAPARDE: All people, irrespective of their caste or community, are coming forward to participate in this programme and are voluntarily adopting the Family Planning measures...(Interruptions)...

MR. SPEAKER: That is enough.

[English]

#### Unhygienic conditions in Central Government Staff colony, Bombay

\*271. SHRI SHARAD DIGHE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that in the Central Government Staff Colony at S. M. plots, Antop Hill, Bombay, due to neglect of maintenance and acute shortage of water, unhygienic conditions have developed in the colony which may lead to spread of epidemic on a large scale;

(b) whether Government are also aware that nearly 65 per cent of the quarters in that colony are under unauthorised occupation; and

(c) if so, the steps Government propose to take in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI): (a) It has been reported that there is a shortage of water due to inadequate water supply by the Bombay Municipal Corporation. The matter has been taken up with the Corporation.

It is also reported that some unhygienic conditions has developed on the periphery